

**Central Administrative Tribunal
Principal Bench**

**RA No.170/2019
MA No.2922/2019
OA No.4590/2018**

New Delhi, this the 17th day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

National Highways Authority of India
Through Chairman
C-5 & 6, Sector-10, Dwarka,
New Delhi 110 075. ..Review Applicant.

Versus

Sh. K. Srinivasulu
Aged about 53 years,
S/o Shri K. Partha Sarathi
R/o 102, South Block,
Express Towers, White Fields,
Kondapur, Hyderabad. ..Review Respondent.

: O R D E R (IN CIRCULATION) :

Justice L. Narasimha Reddy, Chairman:

MA No.2922/2019.

For the reasons mentioned in the MA, the delay of 95 days in filing the RA is condoned. MA stands allowed.

RA No.170/2019.

2. All the grounds urged by the applicant (respondent in the OA) were dealt with in the order passed in the OA, and we do not find any merit in the RA. It is accordingly rejected.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/pj/